

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1423
TO BE ANSWERED ON 02/08/2024

MGNREGS FUNDS TO STATES

1423 SHRI P. WILSON:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government has considered the request of Chief Minister of Tamil Nadu made on 14.03.2024 to release pending dues of Rs. 1,678.83 crore under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), if so, the details thereof;
- (b) if not, the reason therefor;
- (c) whether it is a fact that Government has to allot MGNREGS funds to each state based on number of households and labourers but due to inordinate delay in conducting decennial census, the funds are allocated on the basis of State Government expenditure and unspent funds, if so, the details thereof; and
- (d) if not, the details of basis of fund allocation to State Governments?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)

(a)&(b): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment Scheme. Funds release to States/UTs is a continuous process and Central Government is committed to making funds available to States/UTs for the implementation of the Scheme as per the demand for work on the ground.

In the financial year 2023-24, an amount of Rs. 12,603.35 crore was released for wage, material & administrative components to the State of Tamil Nadu under the Scheme. Further, during the current financial year 2024-25 (as on 30.07.2024) an amount of Rs. 2257.53 crore has been released towards wage, material & administrative contingency to the State of Tamil Nadu under Mahatma Gandhi NREGS which also include pending liabilities for Financial Year 2023-24.

(c)&(d): Mahatma Gandhi NREGS is a demand-driven wage employment scheme. There is no State/UT-wise allocation of funds under the Scheme.

Under Mahatma Gandhi NREGS, States/UTs furnish funds release proposals to Government of India. The Ministry releases funds periodically in two tranches with each tranche consisting of one or more installments, keeping in view the "agreed to" Labour Budget, demand for works, opening balance, pace of utilization of funds, pending liabilities, overall performance and subject to submission of relevant documents by the States/UTs.
